

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	POCSO SPL CASE	100042/2016	The State Of Vikhroli Police Station. Vs IMRAN MOHAMMAD RAIS PATHAN.	Adv. Tiwari
(Main Matter POCSO SPL CASE/0100042/2016)				
Sub Matter: POCSO SPL CASE/0100042/2016				
2	ABA	101552/2019	Sukhdev Govind Gawali And 3 Others Vs State Chunabhatti Police Station	R.D.Salve
3	ABA	101636/2019	Ashutosh Sikhdev Gawali Vs State Chunabhatti Police Station	R.D.Salve
4	SPL.CASE	90/2020	The State of Maharashtra - Ghatkoper Police Station Vs Dilip Tukaram More @ Bhai	PP
<u>EVIDENCE PART HEARD</u>				
5	POCSO SPL CASE	100005/2017	DEONAR POLICE STATION Vs SURESH SUBHASH RANE	Adv. Pradhan
6	POCSO SPL CASE	100487/2017	The State Cuffe Parade Police Station Vs Sham Baburav Naike	
<u>EVIDENCE</u>				
7	POCSO SPL CASE	100066/2018	The State of Dharavi Police Station Vs Shekhar Ajit Sarkar	Adv.Sachdev
(Main Matter REMAND APPL POCSO/0100954/2017)				
<u>REPLY/SAY</u>				
8	BAIL APPL POCSO	100962/2020	Lal Mohd. Noor Mohd. Shaikh Vs The State of Maharashtra through Shivaji Nagar Police Station, Mumbai	Shahid Pathan
<u>APPEARANCE</u>				
9	REMAND APPL POCSO	101418/2019	The State- Trombay Police Station Vs Pankaj Sheshram Yadav	

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10	REMAND APPL POCSO	101423/2019	The State- Bandra Police Station Vs Pradip Ghanshaym Chouhan	
11	REMAND APPL POCSO	101429/2019	The State- Khar Police Station Vs Jitendra Maganlal Makwana	
12	REMAND APPL POCSO	101437/2019	The State - Bandra Police Station Vs Sharib Ali Arif Ali Sayd	
13	REMAND APPL POCSO	101448/2019	The State- Shivaji Nagar Police Station Vs Sheru @ Mohd. Amin Hamid Shaikh and another	
14	SPL.CASE	76/2020	The State of Maharashtra -L.T. Marg Police Station Vs Aniket Anil Sawant and other 03	PP
15	SPL.CASE	89/2020	The State of Maharashtra - Dharavi Police Station Vs Mohammad Hafiz Mohd. Siddiq Siddiquee	PP
16	SPL.CASE	133/2020	The State of Maharashtra - Mulund Police Station Vs Dinesh Balu Aahire	PP
17	SPL.CASE	143/2020	The State of Maharashtra - Colaba Police Station Vs Virendra Jugal Thakur and others 02	PP
18	SPL.CASE	100512/2020	The State Of Maharastra Bhandup Police Station Vs Sachin Gopal Parab	PP
19	REMAND APPL POCSO	100450/2020	The State of Maharashtra Vs Jagdish Ghanshyam Pareta (Kalal) and others	PP

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20	REMAND APPL POCSO	100462/2020	The State of Maharashtra through Ghatkopar Police Station, Mumbai Vs Mohd. Akbar Hasim Shaikh	PP
21	REMAND APPL POCSO	100490/2020	The state of Maharashtra through Antop Hill Police Station, Mumbai Vs Nadim Harun Shaikh	PP